

Mathura and Kasganj; (ii) provide additional train services between Hathras and Aligarh in view of heavy passenger traffic on this route and (iii) start LMP train from Hathras junction; and

(b) if so, when a decision on these proposals is likely to be taken?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

**Waiting room/sitting arrangement at Hathras junction, Hathras road and Hathras City**

2738. SHRI PURAN CHANDRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Hathras railway station lack many of the essential facilities;

(b) if so, whether Government propose to provide additional covered platforms, waiting rooms etc; and

(c) if so, when?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Hathras Junction, Hathras Road and Hathras City railway stations have been provided with cover over platforms, waiting accommodation, drinking water facilities etc., as per norms. The facilities provided are considered adequate for the level of traffic dealt with at these stations.

(c) Does not arise.

**Overbridges at Vidisha, Salamatpur, Obedullaganj and Budni Railway Stations**

2739. SHRI PRATAP BHANU SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the construction of foot overbridges at Vidisha, Salamatpur, Obedullaganj and Budni railway stations have been approved for constructions during the current financial year;

(b) if so, the details thereof; and

(c) the time by which work is likely to be started on these projects?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). Construction of foot over bridges at Salamatpur and Budni and extension of the foot overbridge at Vidisha have been sanctioned. Work for providing a foot over bridge at Obedullaganj is under the process of sanction. The works at Vidisha, Salamatpur, Budni and Obedullaganj will be undertaken during the current financial year.

**Loans advanced by Bank in Vidisha, Raisen and Sihore district of Madhya Pradesh**

2740. SHRI PRATAP BHANU SHARMA: Will the Minister of FINANCE be pleased to state:

(a) the amount of loans sanctioned and disbursed by the nationalised banks in Vidisha, Raisen and Sihore districts of Madhya Pradesh during the first six months of 1989; and

(b) the number of persons to whom loans have been advanced?